

(2)

Central Administrative Tribunal
Principal Bench: New Delhi.

CA-279/2003-In
OA-2202/2002

This the 16 th day of September, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Hon'ble Shri V. K. Majotra, Member (A)

IN THE MATTER OF:

1. N.K.Jain,
Assistant Engineer (Civil),
Department of Irrigation & Flood,
Rohini Office Complex,
Sector-15, Delhi.
2. Pravesh Kumar,
Assistant Engineer (Civil),
Department of Irrigation & Flood,
Rohini Office Complex,
Sector-15, Delhi.
3. B.P.Singh
C-204, Prashant Nagar,
Delhi-85.
4. D. Prakash
B-69, Delhi Govt. Flat,
Timarpur, Delhi.
5. K.G.S.Panicker,
C-145, Sandhor Kalan
PWD Flats, Delhi-52.
6. A.K.Sharma
Plot No.28, 170 Maitni Apartments
I.P.Extension Patparganj
Delhi-92.
7. R.N.Sharma
H-234 Sarojni Nagar,
New Delhi.
8. S.M. Dewan
C-735, Vikaspuri
New Delhi-18.

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9. Om Prakash Arora
14-B-LIG Flats
Rajouri Garden,
New Delhi.
10. M.S. Burmi
H-86 Sant Nagar Extension
Tilak Nagar, New Delhi-18.
11. R.K. Dhingra
H.No.774, H.B.C. Saraswati Vihar
Gurgaon, Haryana.
12. B.S.Phool
A-65/B, Ganesh Nagar,
P.O. Tilak Nagar,
New Delhi-18.
13. J.S.Sohal
B-1/10-2, Jandri Puri
New Delhi-58.
14. Kamal Krishan
H-239 Kali Bari Marg,
Gol Market, New Delhi.
15. Ashim Kumar Chakrawarti
W-1,2,3. Rajouri Garden
New Delhi.
16. Swaran Singh
B-466 Meera Bagh
Paschim Vihar, New Delhi-68.
17. V.K. Agarwal
B-5/121, Yamuna Vihar,
Delhi-53.
18. D.V. Malik
13 Ajay Apartments
Road No.42 Saraswati Vihar
New Delhi.
19. Pati Ram Singh
WZ-73 Prem Nagar,
Uttam Nagar, New Delhi-59.
20. Ravi Mohan
1479-Laxmibai Nagar
New Delhi-110023.

21. Padam Singh
27/8, Street No. 11
Vishwas Nagar,
Shahdara, Delhi-32
22. R.K.Gupta
BE-136, Janakpuri,
New Delhi.
23. N.K.Tomar
DDA, LIG-632
East of Loni
Road Shahdara, Delhi-93.
24. S.K.Goel
B-3/69 Ashok Vihar
Phase-II, Dehhi-110052.
25. Shiv Kumar Sharma
A-37, Gali No.10
Sewak Park Uttam Nagar,
New Delhi-59.
26. Kiran Asri
883, Delhi Admn. Flats,
Gulabi Bagh, Delhi-110007.
27. V.K. Khullar
J-359 New Rajinder Nagar,
New Delhi-60.
28. T.H. Pande
18 Virindavan Apartments
110 I.P. Extension
Delhi-110092.
29. Tara Singh
1/4296-A, Ram Nagar Extension
Mandoli Road, Shahdara
Delhi-110032.
30. A.K. Bhardwaj
B-13/12, Devnagar
New Delhi-110005.
31. S.S.Gulati
KB-62 Old Kavi Nagar,
Ghaziabad, U.P.

32. Ashok Chopra
D-13A East of Kailash
New Delhi-65.
33. H.P. Singh
C-263, Gali No. 9
Ganga Vihar
Delhi-94.
34. S.K. Sharma
C-3/213 Sector-31,
NOIDA, U.P.
35. Inderjit
D-14, D.A. Flats
Timarpur.
36. A.K. Bhatia
B.F. 43 Janakpuri
New Delhi.
37. A.K. Soni
6, Arjun Nagar
New Delhi-110021.
38. Laxmi Singh
201, Chander Lok Colony
Mandoli Road, Shahdara
Delhi.
39. J.M. Sharma
E-186, East of Kailash
New Delhi-110065.
40. A.R. Sinha
7-Delhi Administration Flat
Upper Bela Road
Civil Line, Delhi-54.

(By Advocate : Ms. Renu Kumar, proxy for ... APPLICANTS
Ms. S. Janani)

- Versus -

1. Mrs. Sindhu Shree Khullar,
Secretary,
Department of Irrigation & Flood
Govt. of National Capital
Territory of Delhi,
5/9 Under Hill Road,
2nd Floor, Delhi.
2. A.K. Gupta,
Chief Engineer
Department of Irrigation & Flood
Control, Govt. of National Capital
Territory of Delhi,
I.S.B.T., Delhi

... Respondents/Contemnors

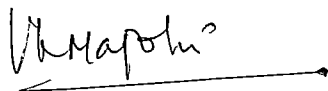
(By Advocate : Shri Ajesh Luthra)

ORDER (Oral)

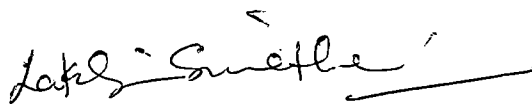
Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned proxy counsel for petitioners submits that she would like to withdraw the contempt petition. However, Shri Ajesh Luthra, learned counsel submits that necessary orders have been issued by respondents on 12.9.2003.

2. In view of the above submissions of learned proxy counsel for petitioners, Contempt Petition-279/2003 is dismissed. Notices to the alleged contemnors are discharged.



(V.K. Majotra)
Member (A)



(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.